

(15)

Central Administrative Tribunal

R.P.No.27/92 HYDERABAD BENCH : AT HYDERABAD

in

O.A. No. 1174/91.

Date of Decision : 28.2.92

T.A.No.:-

K.Mallikarjuna Rao

Petitioner /Applicant

Shri S.Ramakrishna Rao

Advocate for the
petitioner(s) /Applicant

Versus

The Chief Postmaster-General, A.P.Circle,
Hyderabad & 3 others

Respondent(s)/Respondents

Shri N.Bhaskara Rao, Addl. CGSC

Advocate for the
Respondent(s)/Respondents

CORAM :

THE HON'BLE MR. R.Balasubramanian : Member(A)

THE HON'BLE MR. T.Chandrasekhar Reddy : Member(J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on columns 1, 2, 4
(To be submitted to Hon'ble Vice Chairman where he is not on the Ba

HRBS
M(A).

HTCR
M(J).

16

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD.

R.P.No.27/92
in
O.A.No.1174/91.

Date of Judgment 28.2.1991

K.Mallikarjuna Rao

Petitioner/Applicant

Vs.

1. The Chief Postmaster-General,
A.P.Circle, Hyderabad.
2. The Secretary,
Dept. of Posts,
Min. of Communications,
Govt. of India, Dak Sadan,
Sansad Marg, New Delhi.
3. Shri K.L.K.Sastri,
Sr. Supdt. of Post Offices,
Srikakulam Divn., Srikakulam.
4. Shri P.N.Narasimhan,
Sr. Supdt. of Post Offices,
Hyderabad S.E. Divn., Hyderabad.. Respondents/Respondents

Counsel for the Petitioner/
Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents/
Respondents : Shri N.Bhaskara Rao, Addl. CGSC

CORAM:

Hon'ble Shri R.Balasubramanian : Member(A)

Hon'ble Shri T.Chandrasekhar Reddy : Member(J)

I Judgment as per Hon'ble Shri R.Balasubramanian, Member(A) I

(In circulation).

This review petition has been filed by Shri K.Mallikarjuna Rao under Rule 17 of the Central Administrative Tribunal (Procedure) Rules, 1987 against the Chief Postmaster-General, A.P.Circle, Hyderabad and 3 others, seeking a review of the judgment dated 10.1.92 in O.A.No.1174/91. The prayer in the O.A. is for a direction to the respondents to post the applicant as Sr. Supdt. of Post Offices, Guntur w.e.f. 1.7.91 i.e., the date from which his junior was promoted to the post of Sr. Supdt. of Post Offices, Srikakulam.

W.B.

Q.Y.W

2. After considering all the points raised by the applicant, the application was dismissed.

3. In the review petition the petitioner has not brought out any apparent error of facts in the judgment and all that he wants now amounts only to a reconsideration of the case. There is no scope for reconsideration of the decision in a review petition and we have, therefore, to dismiss the review petition. We accordingly dismiss the review petition with no order as to costs.

R.Balasubramanian

(R.Balasubramanian)
Member(A).

T.Chandrasekhar Reddy

(T.Chandrasekhar Reddy)
Member(J).

Rs 28/-
Dated: 26 February, 1992.

Deputy Registrar(J)

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To

1. The Chief Postmaster-General, A.P.Circle, Hyderabad.
2. The Secretary, Dept. of Posts, Min. of Communications, Govt. of India, Dak Bhawan, Sansad Marg, New Delhi.
3. One copy to Mr.K.L.K.Sastri, Sr.Superintendent of Post Offices, Srikakulam Division, Srikakulam.
4. One copy to Mr.P.N.Narasimhan, Sr.Superintendent of Post Offices, Hyderabad S.E.Divn, Hyderabad.
5. One copy to Mr.S.Ramakrishna Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.Bhaskar Rao, Addl. CGSC, CAT.Hyd.
7. One spare copy.

pvm.

*26/2/92
D.P.M.
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